FORM 13

'[THE DESIGNS ACT, 2000]

APPLICATION FOR ENTRY OF NOTIFICATION OF DOCUMENT IN REGISTER OF DESIGNS

(See section 30 and rule 37)

² [For Fee see First Schedule]	
*Insert a description of the nature of the document, giving its date and the names, address and nationality of the parties thereto.	I (or We) transmit herewith an attested copy of
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Finsert full address of party benefiting under the document.	B
^c To be signed by the applicant or authorised agent.	Dated this day of20
	To
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	The Patent Office